

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)


PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2021 AT 10:30 AM

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|----------------------------------|---------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP (IB) No. 555/9/HDB/2019 |
| NAME OF THE COMPANY | Lotus Poly Pacs (India) Pvt Ltd |
| NAME OF THE PETITIONER(S) | Allied Marketing Co. |
| NAME OF THE RESPONDENT(S) | Lotus Poly Pacs (India) Pvt Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| Bommineni Vivekananda | Advocate | 95505504131 | |
| Ujwal Babu K. | Advocate | 8465818981 |  |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Counsel for Petitioner is present.

There is no representation from the side of Respondent.

The Counsel for Petitioner seeks time. Time granted.

List the matter on 06.04.2021.


MEMBER (T)


MEMBER(J)

Syamala